

## How to apply for a license for a Manufacturer?

**Step 1:** Refer to How to apply for license /registration user manual for creating license /registration on <https://foscoss.fssai.gov.in/>

**Step 2:** Click on License/Registration and Apply for License/Registration on the left menu yellow box.

**Step 3:** Select the State and Read the Note before proceeding.

Select Kind of Business

Select the state where premises is located for which License/Registration will be obtained.

**Note:** Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than one state, he has to obtain one additional Central License for Head office/ registered office and separate license for each location as per Capacity/Turnover (State/ Central License)

A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be endorsed.

**Step 4:** Read the Group Heads of Kind of Business and select the appropriate Manufacturing Kind of Business. Under 'Manufacturer' group head there are 12 different Kind of businesses as below:

» **Under each kind of business, a short definition is given regarding the same which users can read for a better understanding of their food business. Choose the eligibility carefully according to the production capacity of your food business**

If manufacturing/processing Dairy products, Vegetable Oil, Meat Products, Novel Food products and all food processing units including repackers.

- Dairy units
- Vegetable oil and processing units
- Slaughtering units
- Meat processing units
- Food or Health Supplements and Nutraceuticals etc.
- General Manufacturing
- Proprietary Food
- Non-specified food and food ingredients
- Substances Added to Food
- Radiation Processing of Food
- 100 % Export Oriented units
- Exporter - Manufacturer ?

Clear Selected KOBs Proceed Cancel

**Step 5:** Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc. Fill GST/PAN/CIN in the relevant fields as applicable to your firm/company.

👤 Premises Detail
📦 Product Selection
⚙️ Communication Details
📁 Required Document
₹ Payments

Name of Company/Organization \*

Address of Premises for which license is being applied

Address \* 
 State

District \* 
 Sub-District \*

Pincode \*

GST No.(If any)

PAN No.(If any)

CIN No.(If any)

👤 Premises Detail
📦 Product Selection
⚙️ Communication Details
📁 Required Document
₹ Payments

Premises Address: XYZ, Bicholim, North Goa, Goa, 111111 Company Name: ABC Manufacturer

Kind of Business	License Category	Eligibility
Manufacturer - Vegetable oil and processing units	State License	Upto 2 MT per day and turnover above 12 lakh

Vegetable oil and processing units

S.No	Food Category	Sub-Food Category Name	Product	Oil Type	Action
1	02 - Fats and oils, and fat emulsions	2.1 - Fats and oils essentially free from water	Butter oil [2.1.1]	Expeller Oils	<a href="#">Delete</a>
	Capacity: 1 Kind of Business: Manufacturer - Vegetable oil and processing units				
	Select Food Category	Select Sub-Food Category	Select Product	Select Oil Category	

Other Detail

Revise the below screenshot

Application Reference No. 40220316102744391

Company Name: DBDJKK

Premises Address: sjkhcjkcs, CIVIL LINES, Central, Delhi, 654654

Kind of Business	License Category	Eligibility
Trade/Retail - Storage (Except Controlled Atmosphere and Cold)	Airport/Seaport	Storage (Except Controlled Atmosphere and Cold)

[View all FSSAI standardized Products](#)[Clubbing of variants of products](#)

Storage (Except Controlled Atmosphere and Cold)

[Previous](#)[Save & Next](#)

## Step 6: Upload the relevant set of documents.

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

**Premises Detail**   **Product Selection**   **Communication Details**   **Required Document**   **₹**

Premises Address: XYZ, Bicholim, North Goa, Goa, 111111      Company Name: ABC Manufacturer

Kind of Business	License Category	Eligibility
Manufacturer - Vegetable oil and processing units	State License	Upto 2 MT per day and turnover above 12 lakh

S.No.	Document Description	Submission Type	Upload Document(s) (Max File Size:2MB, Type-pdf,jpeg,jpg,png) <a href="#">View Mandatory Documents</a>
1	Upload Production unit photograph	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
2	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation(mandatory for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
3	List of Directors/Partners/Proprietor/Executive Members of Society/Trust with full address and contact details	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
4	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used(mandatory for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
5	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>

## Step 7: Pay the fee with available modes and apply.

**Premises Detail**   **Product Selection**   **Communication Details**   **Required Document**   **₹ Payments**

Premises Address: XYZ, Bicholim, North Goa, Goa, 111111      Company Name: ABC Manufacturer

Kind of Business	License Category	Eligibility
Manufacturer - Vegetable oil and processing units	State License	Upto 2 MT per day and turnover above 12 lakh

Total Amount: Rs. 6000

Demand Draft    Cash    Razorpay    Treasury Challan

**Step 8:** After completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt

The screenshot shows a receipt from the Directorate of Food and Drugs Administration, Government of Goa. The receipt includes the following details:

Receipt		
Reference No :	22001271047487344	Date : 27-01-2020
Name of Company/Organization :	ABC Manufacturer	
Premises Address :	XYZ, North Goa, Goa-111111	
Kind of Business :	Manufacturer - Vegetable oil and processing units	
Category of License :	State License[Goa] [New License]	
Fee Paid :	Rs 6000 (2 Year(s))	

Note: FSSAI doesn't contact applicants over telephone for License/Registration. Queries relating to License/Registration are only raised online. License related complaints may be reported at helpdesk - 1800110100 and licensing@fssai.gov.in.

View/Print License Application

Print Cancel

**Step 9:** User can track the status of application through the Homepage i.e. <https://foscoss.fssai.gov.in/>

The screenshot displays the homepage of the Food Safety Compliance System (FoSCoS). The header includes logos for FSSAI, FoSCoS, and Eat Right India, along with navigation links: Home | About FoSCoS | FSSAI | User Manual | Login | Sign Up.

The main navigation bar contains the following options:

- Standardized Food Products (View all FSSAI Standardized Products)
- Eligibility of your food business (View all Eligibility Criteria Details)
- Track Application Status (highlighted with a red box)
- FBO Search
- How to Apply
- Application Processing

The tracking application status form includes the following fields:

- Enter Application Reference No. (Input field)
- Enter Captcha Code (Input field)
- 151080 (Captcha code)
- Submit (Button)

At the bottom, there is a video player showing a workshop on the determination of tolerance limits of pesticide residues in processed food.